

ITEM NO.109

COURT NO.4

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 396/2010

PHULEL SINGH

Appellant(s)

VERSUS

STATE OF HARYANA

Respondent(s)

Date : 21-09-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s)

Mr. Rajul Bhargav, Sr. Adv.
Mr. Rajiv K.garg, Adv.
Mr. Ashish Garg, Adv.
Mr. Lalit Nagar, Adv.
Mr. T. L. Garg, AOR

For Respondent(s)

Mr. Samar Vijay Singh, AOR
Mr. Raj Singh Rana, Adv.
Mr. Keshav Mittal, Adv.
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Pankaj Kumar Singh, Adv.UPON hearing the counsel the Court made the following
O R D E R

1. Heard Mr. Rajul Bhargav, learned senior counsel appearing for the appellant and Mr. Samar Vijay Singh, learned counsel appearing for the respondent.
2. Arguments concluded
3. Judgment is reserved.

(DEEPAK SINGH)
COURT MASTER (SH)(RAM SUBHAG SINGH)
COURT MASTER (NSH)